

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 693
(To be answered on the 7th December 2023)**

GREENFIELD AIRPORT AT SABARIMALA

693. SHRI ANTO ANTONY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has received request from the State Government of Kerala or any other agencies for security clearance to set up Greenfield Airport at Sabarimala, Kottayam district, Kerala and if so, the details thereof;
- (b) whether the Government has given security clearance for the project;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the present status of setting up of the said Greenfield airport; and
- (e) whether any report has been sought from the implementing agency and if so, the status thereof ?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (e): In June, 2020, Kerala State Industrial Development Corporation (KSIDC), a Government of Kerala Enterprise, submitted an application under Greenfield Airports Policy (GFA) Policy, 2008 to Ministry of Civil Aviation (MoCA) for grant of 'Site Clearance' for development of Greenfield airport at Kottayam (Sabarimala) in Kerala.

The proposal of KSIDC was considered in consultation with Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA), Ministry of Defence (MoD) and KSIDC as per GFA Policy, 2008. Based on the observations of AAI and DGCA, KSIDC was requested to submit a Techno-Economic Feasibility Study (TEFS) Report. The Final TEFS report was submitted by KSIDC in June, 2022 and the same was considered in consultation with AAI and DGCA.

On the basis of the recommendations of the Steering Committee on Greenfield Airports, Government of India has granted Site Clearance to KSIDC for

setting up of an International Greenfield Airport at Kottayam (Sabarimala) on 13.04.2023 and has requested KSIDC to submit the application for second stage clearance i.e. 'In-Principle' approval as per GFA Policy.
